

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

20/12/2018

O.A./260/553/2018

SWARNALATA PANIGRAHI
-V/S-
M/O RAILWAYS

ITEM NO:8

FOR APPLICANTS(S) Adv. : Mr. S.C. Samantray

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

| Notes of The Registry | Order of The Tribunal |
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| | <p>Heard Ld. Counsel for both the sides.</p> <p>Ld. Counsel for the applicant submitted that the husband of the applicant expired on 02.03.2017 when the appeal was pending. Ld. Counsel for the Respondents submitted that as per instructions the appeal filed by the deceased employee has already been disposed of by the Respondents. Ld. Counsel for the applicant further submitted that the wife of the deceased employee has filed a Revision Petition dated 12.06.2017 (Annexure-A/18) addressed to Respondent No.4.</p> |
| | <p>Ld. Counsel for the Respondents may also obtain instruction as to if any action has been taken on the Revision Petition dated 12.06.2017 (Annexure-A/18) filed by the applicant. Ld. Counsel for the Respondents submitted that the Revision Petition dated 12.06.2017 (Annexure-A/18) filed by the applicant is pending with the authorities.</p> |
| | <p>With the consent of Ld. Counsel for both the parties Respondent No.4/competent authority to whom a copy of the Revision Petition dated 12.06.2017 (Annexure-A/18) has also been</p> |

addressed is directed to consider Revision Petition dated 12.06.2017 (Annexure-A/18) as per the extant rules and dispose of the same by passing a speaking and reasoned order copy of which shall be communicated to the applicant within two months from the date of receipt of certified copy of this order.

It is made clear that we have not expressed any opinion on the merit of this case while passing this order.

The O.A. is disposed of at the admission stage. No costs.

Copy of this order along with paper books be sent to Respondent No.4 within one week by speed post at the cost of the applicant for which Ld. Counsel for the applicant has agreed to deposit the postal requisites by 24.12.2018.

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| (SWARUP KUMAR MISHRA) MEMBER (J) | (GOKUL CHANDRA PATI) MEMBER (A) |
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